

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated: Guwahati, the 27<sup>th</sup> of March, 2025

Pursuant to the orders dated 25-08-2023 and 17-03-2025 passed by the Hon'ble Supreme Court of India in *Special Leave Petition (Civil) Diary No. 19206/2023*, the Hon'ble Gauhati High Court has been pleased to direct the Court of the Special Judge, CBI & NIA, Assam, to proceed with the trial of all transferred cases relating to Manipur ethnic violence, including the adjudication of bail applications & any other miscellaneous matters incidental/ ancillary thereto, as per law.

This Notification shall come into effect immediately.

By Order,  
***Sd/- Raktim Duarah***  
**REGISTRAR GENERAL**

**Memo No. HC.VII-29/2023/2317-2331/A.**

**Dated 27-03-2025**

**Copy forwarded for information and necessary action to:**

1. The Secretary General, Supreme Court of India, New Delhi.
2. The Registrar General, Manipur High Court.
3. The Director, Central Bureau of Investigation, New Delhi.
4. The Director General of Police, Manipur/Assam.
5. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
6. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The District & Sessions Judge, Kamrup (Metro), Guwahati.
8. The Special Judge, CBI & NIA, Assam.
9. The Office of the Head of Zone (NE), Central Bureau of Investigation, First Floor, Opposite Balaji Temple, NH 37, Guwahati – 35.
10. The Chief Judicial Magistrate, Kamrup (Metro), Guwahati.
11. The Additional Chief Judicial Magistrate, Kamrup (Metro), Guwahati.
12. The Private Secretary to Hon'ble Mr. Justice / Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.



13. The Project Manager, Gauhati High Court, Guwahati.  
*(He is requested to upload the notification in the official website of the Gauhati High Court, Guwahati.)*
14. The C.A. to Registrar General / Registrar (Vigilance) / Registrar (Judicial), Gauhati High Court, Guwahati.
15. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati, for publication of the Notification in the Assam Gazette.



**REGISTRAR GENERAL**